

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203
CP(CAA)/32(AHM)2022
in
CA(CAA)/16(AHM)2022

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Obtain Distributors Pvt Ltd
Retain Tie Up Pvt Ltd
PFL Venture Pvt Ltd
Pratibha Endeavor Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 09/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the RD : Mr. Shiv Pal Singh
For the Income Tax : Ms. Kinjal Vyas, Adv. for Ms. Maithili Mehta, Adv.

ORDER

None present for the applicant.

List for further consideration on 11.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)